

24. No. 1617/ADF/BGM

27/01/15

BY SPEED POST

F.No. A-23018/8/2014-Ad. IIB
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs

New Delhi, the 20th January, 2015

To

- (1) All Cadre Controlling Authorities under CBEC
- (2) All Directorates under CBEC

Subject: Representations received from Central Excise Superintendents' Association and All India Central Excise Inspectors' Association regarding fixing of uniform date of filling consequential vacancies in Superintendent Grade.

Sir

I am directed to refer to the representations received from Central Excise Superintendents' Association and All India Central Excise Inspectors' Association on the subject cited above.

2. The matter has been examined in the Board. It has been decided to keep the dates of promotion as the actual dates, except in special circumstances.
3. This issues with the approval of Chairman (CBEC).

Yours faithfully



(B. K. Manthan)

Under Secretary to the Govt. of India
Tel. No. 23095584

Copy to:

The Director General of Systems (with the request to upload this letter in the official website of CBEC).



(B. K. Manthan)

Under Secretary to the Govt. of India